

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.4019
TO BE ANSWERED ON 19TH March, 2021**

YOGA CENTRES AT PANCHAYAT LEVEL

**4019. SHRI BHOLANATH (B.P. SAROJ):
SADHVI PRAGYA SINGH THAKUR:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

(a) whether the Government proposes to set up yoga centres at panchayat level in the country including Machhli Shahar district of Uttar Pradesh and Bhopal district of Madhya Pradesh;

(b) if so, the details thereof, State/UT-wise, districtwise;

(c) if not, the reasons therefor; and

(d) the number of these yoga centres currently operational across the country, State/UT-wise including Uttar Pradesh and Madhya Pradesh?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND
SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE
MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI KIREN RIJJU)**

(a) to (c): As Public Health is a State subject, setting up of yoga centres at panchayat level in the country including Uttar Pradesh and Madhya Pradesh comes under the purview of respective State/UT Governments. However, Central Government has approved 12,500 AYUSH Health and Wellness Centres which also includes Yoga component, to be operationalized by Ministry of AYUSH through State/UT Governments including Uttar Pradesh and Madhya Pradesh under Centrally Sponsored Scheme of National AYUSH Mission (NAM) in a phased manner by the year 2023-24. It is envisaged to upgrade AYUSH Dispensaries and Sub-Health Centres identified by State/UT Governments as AYUSH Health and Wellness Centres for providing AYUSH based preventive, promotive, curative and rehabilitative care. The details of State/UT-wise approved AYUSH Health and Wellness Centres (HWCs) are furnished as **Annexure I**.

(d): A total of 522 AYUSH HWCs are functional under progressive category across the country. The details of State/UT-wise functional under progressive category AYUSH Health and Wellness Centres (HWCs) are furnished as **Annexure II**.

Annexure-I

Details of approved AYUSH Health and Wellness Centres (HWCs)

Sr. No.	Name of the State/UT	No. of units approved in 2019-20	No. of units approved in 2020-21
1	Andhra Pradesh	42	68
2	Andaman & Nicobar Island	0	6
3	Bihar	0	108
4	Chandigarh	5	0
5	Goa	0	9
6	Gujarat	190	75
7	Haryana	142	403
8	Himachal Pradesh	84	56
9	Jammu & Kashmir	94	100
10	Jharkhand	100	0
11	Karnataka	100	6
12	Kerala	40	50
13	Maharashtra	294	0
14	Manipur	1	4
15	Mizoram		12
16	Madhya Pradesh	25	337
17	Nagaland	2	47
18	Puducherry	3	0
19	Punjab	117	35
20	Tamil Nadu	48	92
21	West Bengal	20	80
22	Arunachal Pradesh	1	35
23	Sikkim	0	18
24	Uttar Pradesh	324	268
25	Rajasthan		500
26	Uttarakhand		70
27	Chhattisgarh		200
28	Lakshadweep		3
29	Assam		49
30	Tripura		38
31	Odisha		100
32	Meghalaya		35
		1632	2804
	Total units approved during 2019-20 and 2020-21		4436

Annexure-II**State/UT-wise functional under progressive category AYUSH Health and Wellness Centres (HWCs)**

S.No.	Name of the States/UTs	Number of AYUSH HWCs under Progressive Category
1.	Jammu & Kashmir	75
2.	Karnataka	100
3.	Haryana	266
4.	Tamil Nadu	48
5.	Kerala	13
6.	Nagaland	2
7.	Chandigarh	5
8.	West Bengal	13
Total		522